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made in the recent past if so, the names of Executive Engineers trans. ferred during the period 1-1-87 and 31-7-1987;

- (b) whether Government are aware that majority of Executive Engineers have not so far joined their duties at their new places if so, the names of those who have not yet joined at their new places of posting;
- (c) whether Government propose to allow them to stay in Delhi/New Delhi or to ask them to join at their new places; and
- (d) if not, by when they are likely to joint their duties?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Accommodation to Government servants

- 3199. SHRI KALPNATH RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the percentage of Government employees in Delhi who are provided with Government accommodation:
- (b) whether it is a fact that some persons who own their own flats or houses in Delhi are also provided with Government accommodation:
- (c) if so, what is their number and the reasons for such allotment;
- (d) whether it is proposed to withdraw Government accommodation from them and allot the same to Government servants who are in real need; and
- (e) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):

- (a) 4419 per cent.
 - (b) Yes, Sir.
- (c) House owners are eligible for government accommodation hence separate statistics are not being maintained.
- (d) and (e) After detailed consideration Government have decided that house owning officers should be eligible for allotment of general pool residential accommodation and hence it is not proposed to withdraw government residential accommodation from house owing officials.

National housing policy

- 3200. SHRIMATI JAYANTHI NA-TARAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether the Charles Correa Commission's report on the National Housing Policy has been received by Government;
- (b) if so, what are the main recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):
(a) No, Sir.

(b) Does not arise.

Pool Buffer Stock of Milk and Butter Oil by IDC/NDDB

- 3201. SHRI TALARI MANOHAR: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that IDC/ NDDB have set up a Pool/Buffer Stock for Skimmed Milk Powder and Butter Oil and have purchased these products from Indian manufacturers, if so, the quantities purchased, prices paid and sale price of the Pool products and names and quantities of sellers and buyers to whom issued during the last three years; and